

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-299(ND)2019

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2019.

NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s. Parivartan Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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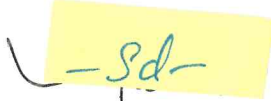
Present: Counsel for the Petitioner

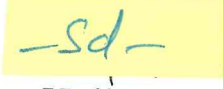
Mr. Arun Khatri, Advocate for the Respondent

ORDER

Ld. Counsel has pointed out that an order dated 16.04.2019 on record does not pertain to this case. The submissions made appears to be correct, and is being scored off.

Arguments heard. Reserved for orders/clarification.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)